

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 48 (Mis.) /
I-7-3/2019

Bilaspur, dated 4 April, 2019

In partial modification of the Calendar of the High Court for the year 2019, **23.04.2019** is declared holiday for High Court and its Registry on account of polling in Bilaspur for Lok Sabha General Election-2019.

BY ORDER OF HON'BLE THE HIGH COURT

Sd/-
(Neelam Chand Sankhla)
Registrar General

Endt. No 3900 /
I-7-3/2019

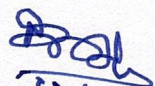
Bilaspur, dated 4 April, 2019

Copy forwarded to :-

1. Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for kind information of Her Lordship.
14. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Lordship.
15. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
16. Registrar (Vig./I.&E.), High Court of Chhattisgarh, Bilaspur,
17. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
18. District & Sessions Judge, (1) Bastar at Jagdalpur / (2) Bilaspur / (3) Durg/ (4) Raigarh / (5) Raipur/ (6) Rajnandgaon / (7) Surguja at Ambikapur / (8) Janjgir-Champa/ (9) Korba/ (10) Jashpur at Jashpurnagar / (11) Kawardha / (12) Dhamtari/ (13) Mahasamund/ (14) Uttar Bastar at Kanker/ (15) Korla at Baikunthpur/ (16) Dakshin Bastar at Dantewara/ (17) Baloda-Bazar/ (18) Balod/ (19) Bemetara/ (20) Surajpur/ (21) Kondagaon/ (22) Mungeli, (23) Ramanujanj, Chhattisgarh,
19. Principal Judge/Judge, Family Court, (1) Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4) Raigarh/ (5) Raipur/ (6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar/ (11) Kabirdham (Kawardha)/ (12) Dhamtari/ (13) Mahasamund/ (14) Kanker/ (15) Korla at Baikunthapur/ (16) Bemetara, Chhattisgarh,

20. The Special Judge, (1) Bastar at Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4) Raigarh/(5) Raipur/ (6) Rajnandgaon/ (7) Surguja at Ambikapur /(8) Janjgir-Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar, Chhattisgarh.,
21. Judge, Commercial Court, Naya Raipur, Chhattisgarh
22. Registrar, Industrial Court, Raipur, Chhattisgarh,
23. Additional Registrar (D.E. & E./J./A/Classi.), High Court of Chhattisgarh, Bilaspur,
24. Additional Directors (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
25. I/C Registrar (Computerization)-Cum-C.P.C., High Court of Chhattisgarh, Bilaspur,
26. The Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
27. Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
28. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
29. Secretary General, Supreme Court of India at New Delhi, for information.
30. The Registrar General / Registrar, (1) High Court of Madhya Pradesh at Jabalpur /(2) High Court of Kerala at Erankulam / (3) Madras High Court at Madras /(4) High Court of Karnataka at Bangalore / (5) High Court of Telangana at Hyderabad / (6) High Court of Andhra Pradesh at Amrawati/ (7) High Court of Orissa at Cuttack / (8) Bombay High Court at Mumbai / (9) High Court of Rajasthan at Jodhpur / (10) High Court of Punjab & Haryana at Chandigarh / (11) High Court of Delhi at New Delhi / (12) High Court of Jammu & Kashmir at Jammu / (13) Allahabad High Court at Allahabad /(14) Calcutta High Court at Calcutta / (15) Gauhati High Court at Guwahati / (16) High Court of Sikkim at Gangtok / (17) High Court of Uttaranchal at Nainital / (18) High Court of Jharkhand at Ranchi / (19) Patna High Court at Patna / (20) High Court of Gujrat at Ahmedabad / (21) High Court of Himachal Pradesh at Shimla / (22) High Court of Manipur at Imphal / (23) High Court of Meghalaya at Shilong / (24) High Court of Tripura at Agartala.
31. The Joint Secretary to Government of India, Ministry of Law & Justice & Company Affairs (Department of Justice), Jaisalmer House, Mansingh Road, New Delhi.
32. The Principal Secretary to Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Naya Raipur, Chhattisgarh,
33. Accountant General, Zero Point, Baloda Bazar Road, Raipur, for information.
34. The Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur,
35. The President, High Court Bar Association, High Court Campus, Bilaspur,
36. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
37. Budget Officer/All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
38. The Deputy Controller, Government Press, Gondwara, Bhanpuri, Raipur with a request to publish it in the forthcoming issue of Chhattisgarh Gazette. He is requested to send 10 copies of the Notification to this Registry for use of this Court. This work may please be given "TOP PRIORITY".
39. All Deputy Registrars/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
40. All Assistant Registrars, High Court of Chhattisgarh, Bilaspur,
41. The O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur, with a request to forward the Notification to all the District & Sessions Judge, Principal Judge/Judge, Family Court and Special Judge of the State, Judge Commercial Court, Naya Raipur and Registrar, Industrial Court Raipur, by E-mail, immediately. Further, you are requested to upload the same in the website of this High Court.
42. Section Officer/Section In-charge [Cash / Cause List / Central filing/Criminal/ Establishment / Paper Book & Inspection / Pension & Pay Fixation / Protocol / Record Room-(Adm. / Civil / Criminal / Writ) / Stationary /S.W. / Writ/ I.L.R.]/Court Officer, High Court of Chhattisgarh, Bilaspur,
43. All Private Secretaries/Court Manager, High Court of Chhattisgarh, Bilaspur,
44. Assistant Editor (ILR)/Librarian, High Court of Chhattisgarh, Bilaspur,

for information and necessary action.


H.4.2019

(Neelam Chand Sankhla)
Registrar General